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LINK ROAD FROM JAKHALABAN-**DHA TO TEZPUR**

198. SHIRI NABIN CHANDRA BU-RAGOHA1N: Will the Minister of SHIP-PING AND TRANSPORT be pleased to state

- (a) whether the Central Government are aware of the demand of the Government and the people of Assam for recognising the road linking the Assam South Trunk National Highway and the Assam North Trunk National Highway via Sil-ghat (road from Jakhalabandha to Tezpur) as a National Highway; and
- (b) if so, the reaction of the Government thereto; and whether Government are considering the proposal of the Assam Govt, for constructing a second bridge over the Brahmaputra river at Silghat?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): (a) and (b) A statement giving the required information is laid on the Table of the Sabha.

Proposals submitted by Assam Government for new additions to the existing N. H. System in the Fifth Plan include, inter-alia a link road from Jakhalabandha on National Highway No. 37 to Tezpur on the North Trunk Road which is a State road. This proposed link road involves also the construction of a bridge over the Brahamputra. These proposals will have to be considered along with similar proposals received from all other States keeping in view the funds available for the purpose, inter-se priorities of the various proposals on an all-India basis and the criteria laid down for classifying roads as National Highways. Since the formulation of the Fifth Five Year Plan is in a preparatory stage, it is not possible at present to indicate the extent to which any proposal for new additions to the existing National Highway System could be accepted in that Plan.

GARIBI HATAO PROGRAMME

-199. SHRI DEBANANDA AM AT: SHRI M. K. MOHTA: SHRI K. P. SINGH DEO : SHRI K. C. PANDA: SHRI LOKANATH MISRA: SHRI SUNDAR MANI PATEL: SHRI DAHYABHAI V. PATEL: SHRI SITARAM JAIPURIA:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

- (a) the details of the social welfare schemes formulated as part of the Garibi Hatao programme;
- (b) the total budget allocations made on these schemes and the extent to which allocated amounts have been utilised in the implementation of these schemes;
- (c) whether Government's attention has been invited to a report published in the Times of India dated the 30th March, 1973 to the effect that many of the schemes have not even got off the ground; and
- (d) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND IN THE DEPART-MENT OF CULTURE (SHRI ARVTND NETAM): (a) to (d) Statement is attached.

TSTATEMEN

Social welfare schemes in the Fourth Plan are directed to the welfare '6t the physically and socially handicapped,- and women and children from vulnerable sections of the community in tribal and rural areas and urban slums. The major schemes in the Central Sector of the Fourth Plan are Family and Child Welfare Projects, Grant-in-Aid to Voluntary Organisations by the Central Social Welfare Board, Welfare of Destitute Children and Destitute Women, Welfare of the